

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 8th September, 2015

No. HCM/A-03/2015-Estt(SJ)/ It is hereby notified that in view of the prevailing law and order situation in the Hill Districts of Manipur, skill test for recruitment of Drivers of the Subordinate Courts of Manipur which has been scheduled to be held from 11th September, 2015 onwards stands postponed until further notice.

Sd/-

(GOLMEI GAIPHULSHILLU)

REGISTRAR

HIGH COURT OF MANIPUR

Endt. No. HCM/A-03/2015-Estt(SJ)/ 9491-504

Date : 08/09/2015

Copy to :-

1. The District & Sessions Judge, Imphal East.
2. The District & Sessions Judge, Bishnupur.
3. The District & Sessions Judge, Thoubal.
4. The District & Sessions Judge, Imphal West.
5. The District & Sessions Judge, Churachandpur.
6. The District & Sessions Judge, Senapati.
7. The Joint Registrar (Judl. & Bench) / Central Project Coordinator (CPC), High Court of Manipur. **He is requested to upload the same and the Notification in the official website of this Registry.**
8. The Director, Doordarshan Kendra, Imphal.
- for favour of wide announcement in the News Item.
9. The Director of Information & Public Relations, Imphal.
- for favour of wide publicity in the News Item.
10. The Assistant News Editor, A.I.R., Imphal.
- for favour of wide announcement in the News Item.
11. The News Editor, ISTV / Impact TV, Imphal.
- for favour of wide announcement in the News Item.
12. The Editor : (1) Sangai Express (English) & (2) Pohnpham (Manipuri)
- with a request to publish the above notification in the esteemed daily in a print area of not more than 8 cm x 5 cm for 2 (two) alternate days at the earliest possible and to submit the bill in "Triplicate" for early payment.
13. P.A. to Registrar General, High Court of Manipur.
14. Concerned File.


REGISTRAR